

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF FINANCIAL SERVICES  
LOK SABHA

UNSTARRED QUESTION NO. 3117

TO BE ANSWERED ON THE 5<sup>TH</sup> JANUARY 2018/ PAUSHA 15, 1939 (SAKA)

International ATM Cards

**3117. SHRI BALABHADRAMAJHI:**

Will the Minister of FINANCE be pleased to state:

- (a) whether International ATM Cards issued by domestic banks are secured in terms of cybersecurity specially in foreign countries;
- (b) if so, the details thereof; and
- (c) the action taken by the Government for ensuring secured International ATM cards transactions in foreign countries?

**ANSWER**

The Minister of State in the Ministry of Finance  
(SHRISHIV PRATAPSHUKLA)

- (a) to (c): Reserve Bank of India (RBI) has apprised that its circulars and guidelines on "Security and Risk Mitigation Measures for Securing Electronic Payment Transactions" are in place to make electronic transactions safe, secure, accessible and efficient. RBI has advised banks to introduce, *inter alia*, the following security measures:
- i. All new debit and credit cards to be issued only for domestic usage unless international use is specifically sought by the customer. Such cards enabling international usage will have to essentially be EMV Chip and PIN enabled.
  - ii. Issuing banks should convert all existing MagStripe cards to EMV Chip card for all customers who have used their card internationally at least once.
  - iii. All active MagStripe International cards used by banks should have threshold limit for international usage, which is to be determined by the bank based on the risk profile of the customer.

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